

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.22 of 2011

Dated: 5th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Vs.
G.E.R.C. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Ranjitha Ramachandran
Mr. P.J. Jani Rep. of the appellant
Counsel for the Respondent (s) : Ms. Shikha Ohri Vashisth
Mr. Abhijit Chatterjee
Mr. Gaurav Mathur for R-2
Mr. Vinod

ORDER

At the request of the learned Counsel for the parties, post the matter for **hearing on 13.07.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

